

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

28. C.P.(IB)/855(MB) 2021

CORAM:

SMT. ANURADHA SANJAY BHATIA,
MEMBER (T)

SH. H. V. SUBBA RAO,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **28.11.2022.**

NAME OF THE PARTIES: STATE BANK OF INDIA (CREDITOR) THROUGH THE
RESOLUTION PROFESSIONAL MR. PURUSOTTAM
BEHERA
Vs.
MR. JITENDRA R. JAIN

SECTION: 95(1) of IBC 2016

ORDER

Due to paucity of time, the matter could not be heard. List the matter on
17.01.2023.

Sd/-
ANURADHA SANJAY BHATIA
Member(Technical)

Sd/-
H. V. SUBBA RAO
Member(Judicial)

/z/